SS-M015/1/2022-Standard-FSSAI

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(विज्ञान एवं मानक प्रभाग) एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

Dated the 21st June 20

Subject: Partial modification - Direction under Section 16(5) of Food Safety and Standards
Act, 2006 dated 30.05.2022 - reg.

Reference to the direction issued vide File No. SS-M015/1/2022-Standard-FSSAI dated 30.05.2022 operationalizing Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations w.r.t. the values of Total Dissolved Solids, Calcium and Magnesium.

- 2. In partial modification, it has been decided that implementation date of the above direction will be from 01.01.2023 and no further extension beyond 01.01.2023 shall be provided.
- 3. This issues with approval of the competent authority in exercise of the power vested under the Section 16(5) of the Food Safety and Standards Act, 2006.

(भास्कर, ऍन) सलाहकार (विज्ञान एवं मानक)

To:

- 1. ED(CS)-with a request to communicate to Food Safety Commissioners of all States/UTs
- 2. Advisor (QA)
- 3. Head (RCD)/Head (Regulations)/ Head (Legal)
- 4. Director (TICD)-with a request to communicate to all Authorized Officers
- 5. All Regional Directors, FSSAI
- 6. CITO, FSSAI-with a request to upload this clarification on FSSAI website

Copy to:

- 1. PPS to Chairperson, FSSAI,
- 2. PS to CEO, FSSAI,